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RAJYA SABHA

Friday, the 18th January, 1985 28 Pausa, 1906 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

INTRODUCTION OF MINISTERS

MR. CHAIRMAN. Prime Minister.

THE PRIME MINISTER (SHRI RAJIV GANDHI): Mr. Chairman, Sir, I would like to introduce the new Ministers:

Shri P. V. Narasimha Rao, Minister of Defence.

Shri S. B. Chavan, Minister of Home Affairs.

Shri Vishwanath Pratap Singh, Minister of Finance and Commerce and Supply.

Shri Abdul Gafoor, Minister of Works and Housing.

Shri Ashoke Sen, Minister of Law and Justice.

Shri B. Shankaranand, Minister of Irrigation and Power.

Shri Bansi Lal, Minister of Rail-ways.

Shri Buta Singh, Minister of Agriculture and Rural Development.

Shri H. K. L. Bhaget, Minister of Parliamentary Affairs.

Shri K. C. Pant, Minister of Education.

Shrimati Mohsina Kidwai, Minister of Health and Family Welfare.

Rao Birendra Singh, Minister of Food and Civil Supplies.

Shri Vasant Sathe, Minister of Steel, Mines and Coal.

Shri Veerendra Patil, Minister of Chemicals and Fertilizers and Company Affairs.

Shrimati Maragatham Chandrasekfhar, Minister of State (Independent Charge) of the Ministry of Social and Women's Welfare. Shri Nawai Kishore Sharma, Minister of State (Independent (Charge of the Ministry of Petroleum.

Shri Ram Niwas Mirdha, Minister of State (Inlependent Charge) of the Ministry of Communications

Shri T. Anjiah, Minister of State Independent Charge) of the Ministry of Labour.

Shri V.N. Gadgil, Minister of State Independent Charge) of the Ministry Information and Broadcasting.

Shri Z. R. Ansari, Minister of State (Independent Charge) of the Ministry of Snipping and Transport.

Shri Arif Mohd. Khan, Minister of State in the Ministry of Industry and Company Affairs.

Shri Arun Nehru, Minister of State in the Department of Power.

Shri Ashok Gehlot, Minister of State in the Ministry of Tourism and Civil Aviation.

Shri Bir Sen, Minister of State in the Ministry of Environment and Forests,

Sari Chandulal Chandrakar, Minister of State in the Department of Rural Development.

Shri Ghulam Nabi Azad, Minister of State in the Ministry of Parliamentary Affairs.

Shri H. R. Bhardwaj, Minister of State in the Ministry of Law and Justice.

Shri Khurshid Alam Khan, Minister of State in the Ministry of External Affairs.

Shri K. P. Singh Deo, Minister of State in the Departments of Personnel and Administrative Reforms and Culture.

Shri K. R. Narayanan, Minister of State in the Ministry of Planning.

Shri Madhavrao Scindia, Minister of State in the Ministry of Railways.

Shrimati Margaret Alva, Ministry of State in the Ministry of Parliamentary Affairs.

Shri Natwar Singh, Minister of State in the Department of Steel.

Shri P. A. Sangma, Minister of State in the Ministry of Commerce and Supply.

Shri R. K. Jaichandta Singh, Minister of State in the Department of Youth Affairs and Sports.

Shrimati Ram Dulari Sinha, Minister of State in the Ministry of Home Affairs.

Shri Shivraj Patil, Minister of State in the Ministry of Science and Technology and in the Department of Ocean Development; Atomic Energy, Space and Electronics.

Shri Yogendra Makwana, Minister of State in the Department of Health.

Shri Arun Singh, Parliamentary Secretary.

Thank you.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Questions. Shri Shrikant Verma.

Conference of States' Rural Development Ministers

*1. SHRT SHRIKANT VERMA:

SHRI R. SAMBASIVA RAO:

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that a two day conference of State Ministers of

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Rural Development was held in New Delhi in the first week of September, 1984; and

(b) if so, what are the details of the issues discussed and the recommendations made at the conference?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir.

(b) Details of the issues discussed and broad recommendations are annexed as statement.

Statement

A two-day conference of the State Ministers in-charge of Rural Development was held on 4th and 5th September, 1984 in New Delhi, wherein mainly a review was made of progress and performance of rural development programme viz. (1) Integrated Rural Development Programme (IRDP), (2 National Ruiral Employment Programme NREP), (3) Drought Prone Areas Programme (DPAP)/Desert Development Programme (DDP), (4) Training orientation of development personnel, non-officials and IRD boneficiaries, (5) People's participation-including Panchayati Raj Institutions and agencies (6) Monitoring evaluation the programmes at State, Central level, (7) Implementation and extension of technologies in rural areas, and Approach to the 7th Plan-rural development and poverty alleviation.

Following broad recommendations were made:—

- (1) The process of implementation required a strong infrastructure, people's participation and training both of officials and non-officals were also important for the successful implementation of the programmes. Need to strengthen the Panchayati Raj and Administrative structure was also emphasised.
- (2) Selection of beneficiaries was to be done in a careful and cautious

^{*}The question was actually asked on the floor of the House by Shri Shrikant Veiss.